

GOVERNMENT OF INDIA  
MINISTRY OF PORTS, SHIPPING AND WATERWAYS  
LOK SABHA  
UNSTARRED QUESTION NO. 1562  
ANSWERED ON 10/02/ 2023

**SHIPS REPAIRED IN PRIVATE SHIPYARD**

1562. SHRI MADDILA GURUMOORTHY:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:  
पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) the number of ships that were repaired in private shipyards during the last three years;
- (b) whether the ship repair industry has suffered due to the COVID-19 pandemic;
- (c) if so, the details thereof, including the economic losses suffered;
- (d) whether the Government is supporting indigenous manufacturers of shipbuilding parts under Central schemes, such as Make in India;
- (e) if so, the details thereof and if not, the reasons therefor;
- (f) whether the Government has taken any steps to develop programmes to generate revenue and employment in the ship repair industry; and
- (g) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF PORTS, SHIPPING AND WATERWAYS  
(SHRI SARBANANDA SONOWAL)

(a) As per data available in this Ministry, 725 ships were repaired in private shipyards during 2019-20, 2020-21 and 2021-22.

(b) & (c) Yes, Sir. General impact of COVID-19 pandemic includes reduced scale of ship repair operations due to various factors including restricted working arrangements, supply chain disruptions, international and inter-state lock-down restrictions etc. Some ship repair projects were delayed due to the aforesaid reasons and also on account of issues relating to cash flows from customers.

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(d) & (e) Yes, Sir. In response to the revised order of the Department for Promotion of Industry and Internal Trade (DPIIT) for Public Procurement (Preference to Make in India), Order 2017 dated 16.09.2020, this Ministry issued a notification dated 13.10.2020 wherein it has been stated that for the tenders for procurement of goods and services less than Rs. 200 crore, only Class-I Local Supplier (Minimum 50% of the local content) and Class-II Local Supplier (Minimum 20% of the local content) are eligible to participate in different types of procurement. Further, in this regard, this Ministry has also issued two more notifications dated 17.09.2021.

(f) & (g) Yes, Sir. For acquisition of any type of vessel/ repair of vessel by Government Department/ Agencies including Public Sector Undertakings (PSUs) through global tendering process, the Ministry of Ports, Shipping and Waterways' existing policy of RoFR (Right of First Refusal) would continue to be implemented. This is a major policy to create demand. Further, the Ministry of Ports, Shipping and Waterways has formulated a detailed Maritime India Vision, 2030 which inter alia, contains key proposals for upliftment of Indian Ship repair Industry.

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